

(a) the losses incurred by the Cochin Shipyard during 12989-90;

(b) whether an scheme has been formulated to increase the production capacity in this shipyard; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a)

Rs. 27.71 crores (Provisional)

(b) and (c). A spill-over scheme under Seventh Plan for extension of Quay-I, currently under implementation, is expected to increase the ship-repair turnover by over Rs. 6 crores per annum. Further, the Working group on Shipping, Shipbuilding and Ship-repair etc. for the Eighth Plan has recommended a total outlay of Rs. 140.00 crores, on the following scheme aimed at increasing the production capacity of the Shipyard;—

(Rs/Crores)

Name of the Scheme		Total estimated cost	8th Plan requirements
1	2	3	4
1.	Addl. Ship-repair facilities	50.00	50.00
2.	Facilities for Naval Construction	15.00	10.00
3.	Modernisation, Renewals & Replacement	5.00	5.00
4.	Addl. Shipbuilding facilities	100.00	75.00

The actual implementation of these schemes will depend on whether these are finally approved for inclusion in the Eighth Plan.

[English]

Setting up of Agro-Based Industries

601. SHRI BALVANT MANVAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposals to set up Agro-based industries in the country;

(b) if so, the number of agro-based industries along with locations proposed to

be set up in Gujarat during 1990-91; and

(c) the details of agro-based industries at present in Gujarat?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No Sir. The Central Government have not proposal to set up any Agro-based industries in the country.

(b) Question does not arise.

(c) As per information received from Agro Industries Corporation of Gujarat, they have the following agro-based industries in the State;

- (i) Fruit Processing Unit at Gandavi and Junagadh.
- (ii) Castor Seeds processing Complex at Jagana.
- (iii) Rice Bran Extraction Plant at Bareja.
- (iv) Energy Food Plant at Bavla
- (v) Pesticides Formulation Plant at Naroda and Gondal.

In the Cooperative Sector 253 agro-based industries are organised in Gujarat out of which 62 units such as 7 Sugar Factories, 22 Oil Processing Units, 3 Fruit and Vegetable Processing units, 26 Rice Mills, 3 Dal Mills and 1 Straw Board and Paper Mills have been assisted by NCDC. There may be a large number of agro-based industries in the private sector for which Government of India do not keep any record.

Delay In Delivery of Postal Articles

602. SHRI A. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is much delay in the delivery of the postal articles; and

(b) if so, the steps proposed to be taken by Government for the speedy, delivery of postal articles?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There have been occasional instances of delay in delivery of mails.

(b) Collection, sorting and transmission of mails are constantly under review. Any deficiency noticed is immediately corrected.

[*Translation*]

Persons with Different Mother Tongues in Bihar

603. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons particularly in Bihar with different mother tongues, separately as per the last Census;

(b) whether the officials deputed for conducting 1990 Census have been issued strict instruction to record only the language spoken by the people as their mother tongue; and

(c) if so, the details thereof and if not, whether Government propose to issue such instructions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The number of persons with different mother tongues in Bihar as per the 1981 Census are given below in Statement-I and II.

(b) Yes, sir. The enumerators for 1991 Census are being instructed to record the language as returned by the person as his/her mother tongue.

(c) An extract of the detailed instruction issued to the enumerators for 1991 Census in this regard is given below in Statement III.